NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|-----------|---------------------|---|
| CP 61/16 | TP 50/17 | For Order | 433(e) / 433(f) | GVG Paper Mills Pvt. Ltd. Udumalpet(TN) Vs Smartbox Packaging Pvt. Ltd., Bangalore. |

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Counsel for petitioner is absent. Petitioner is also called, absent. No representation. Counsel has not furnished the name of IRP to be appointed in this case.

Time extended till 27.06.2017.

MEMBER (1)

MEMBER (T)